

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) (Insolvency) No. 721 of 2019

IN THE MATTER OF:

Power2SME Pvt. Ltd.

...Appellant

Versus

Uttam Strips Ltd. & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Shivankar and Mr. K. Datta, Advocates.

O R D E R

13.01.2020 Post the appeal 'For Admission (After Notice)' on **31st**
January, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)